

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016
APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016
APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016

Dated: 18th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016

In the matter of:

Birla Textile Mills & Ors.

....Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Parinay Deep Shah
Ms. Surabhi Pandey
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1
Ms. Swapna Seshadri for R-2

APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016

In the matter of:-

Ambuja Cement Ltd.

....Appellant(s)

Vs.

Himachal Pradesh State Electricity Board & Anr.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Saurabh Jain

Mr. Piyush Joshi

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-1

Mr. Pradeep Misra for R-2

APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016

In the matter of:

M/s J. B. Rolling Mills Ltd. & Anr.Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1

Ms. Swapna Seshadri for R-2

ORDER

Heard Mr. Parinay Deep Shah learned counsel for Appellant and Ms. Swapna Seshadri, leaned counsel for Respondent for some time.

List these matters for further hearing on **4-2-2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/vg